## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:5319
ANSWERED ON:28.04.2010
INCLUSION OF LAKES UNDER NLCP
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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any proposal from States including Uttar Pradesh and Karnataka for inclusion of more lakes under the National Lake Conservation Plan (NLCP);
- (b) if so, the details thereof and the action taken by the Union Government thereon including funds allocated to these States for the purpose, State-wise;
- (c) whether the Government has also any proposals to conserve those polluted lakes which are not covered under NLCP such as Bahira lake in Uttar Pradesh and Ganapathi lake in Karnataka; and
- (d) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) & (b) The Ministry is implementing a Centrally Sponsored Scheme of National Lake Conservation Plan (NLCP) for conservation and management of polluted and degraded lakes in urban and semi-urban areas of the country on 70:30 cost sharing basis between the Central Government and the respective State Governments. Based on the proposals received from different states, the Ministry has so far, sanctioned projects for conservation of 59 lakes in 14 States, at a total cost of Rs.1008.26 crore.

In the State of Uttar Pradesh, the projects for 'Prevention of Pollution and Revival of Mansi Ganga Lake' in Mathura and 'Pollution prevention & Conservation of Ramgarh Tal' in Gorakhpur have been sanctioned at a cost of Rs.22.71 crore & Rs.124.32 crore respectively. An amount of Rs.9.22 crore has been released for project implementation. Other proposals submitted by the State Government for conservation of Laxmi Tal at Jhansi and Madan Sagar at Mahoba were not holistic and as per the requirements of the scheme. For Karnataka, projects for conservation of 16 lakes have been approved at a total cost of Rs.69.18 crore and a sum of Rs.32.67 crore has been released till March, 2010.

(c) & (d) The Ministry has not received any proposal for conservation of Bahira lake in Uttar Pradesh for its consideration under NLCP. The proposal on 'Integrated Development of Ganapathi lake' in Shimoga (Karnataka) did not meet the NLCP guidelines in terms of lake size, pollution potential of its catchment, water quality etc.

The proposals for new lakes are considered for sanction subject to their admissibility as per NLCP guidelines, pollution status, prioritization and availability of funds under the Plan.